

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:125

ANSWERED ON:22.02.2011

NAXAL ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a spurt in the incidents of extortion and violence by the naxalites in various parts of the country including Bihar in the recent past;
- (b) if so, the number of such incidents reported, civilians/security personnel killed and property damaged and the compensation paid/assistance provided to the families of the victims during the current year;
- (c) whether the Government has taken any developmental initiatives in the naxal affected areas/States and action to include more districts under the Security Related Expenditure Scheme in the affected States, regions/areas including in Bihar;
- (d) if so, the details thereof; and
- (e) the other concrete measures taken/being taken by the Government to check the naxal activities in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) to (b): Statement at Annex shows the incidents of naxal violence, civilians killed and security forces killed in 2009 and 2010.

Security Related Expenditure (SRE) Scheme provides for ex-gratia payment of Rs. 1 lakh to the family of civilians killed and Rs. 3lakh to family of security personnel killed due to naxal attacks. Under Central scheme for assistance to civilians victims/family of victims of terrorist, communal and naxal violence, and amount of Rs. 3 lakh is given for each death or permanent incapacitation to the affected family. In addition, ex-gratia compensation of Rs. 15 lakh is paid to the next of kin of personnel of Central Para Military Forces killed in action. Besides this, State Governments have their own policy for payment of ex-gratia to the families of civilians and security personnel killed in naxal attacks.

(c) & (d): The Government of India has taken up a number of schemes for development in the Naxal affected States like the Integrated Action Plan for 60 districts, Road Requirement Plan as well as various flagship programmes such as Supplementary Nutrition (ICDS), Sarva Shiksha Abhiyan, Road Connectivity (PMGSY), Mahatma Gandhi National Rural Employment Guarantee Act, Housing (Indira Awas Yojna), Health (NRHM), Electrification (RGGVY), Drinking Water Supply, Ashram Schools and Forest Rights Act. The Government has received proposals for including 30 districts in SRE scheme from seven LWE affected States including seven districts in Bihar. Fifteen districts of Bihar are already covered in SRE scheme.

(e): 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to naxalite activities in the States. The Central Government also closely monitors the situation and supplements their efforts over a wide range of schemes, both on security and developments fronts.